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INCOME TAX APPELLATE TRIBUNAL:LUCKNOW BENCHES: LUCKNOW
PLOT NO. 2A/INS-01 AWADH VIHAR YOJNA,
AMAR SHAHEED PATH, LUCKNOW-226002

F.No.37-Jd(ATL)/2026

Dated- 12.05.2026

CIRCULAR

Sub:- Non function of regular Benches of the ITAT, Lucknow Zone, Lucknow during Summer Vacation- Reg.

After considering the requests of various Bar Associations across the country, a committee headed by the Hon'ble President, ITAT has approved declaring vacation in the Benches of the ITAT in line with the vacations observed by the Hon'ble Jurisdictional High Courts.

2. Accordingly, the Summer Vacation in the Benches of Lucknow Zone, Lucknow, i.e. Lucknow, Allahabad, Jabalpur & Varanasi Circuit Bench of the ITAT, shall be observed **from 15.06.2026 to 30.06.2026.**

3. In this regard, it may be noted that :-

- (i) During the vacation period, there will be no sitting of Benches.
- (ii) The Offices of ITAT will remain open during the aforesaid period. All officials and staff will attend office as usual.
- (iii) On the request of parties, vacation Bench for hearing urgent matters, such as, Stay Petitions, rectification applications etc., shall be constituted by the Hon'ble Vice President(LZ).
- (iv) The Hon'ble Vice President, Hon'ble Members, Sr. PS/PS and MTS attached with them shall attend the office as usual.
- (v) Matters fixed for hearing during the Bench non-functioning period shall be adjourned by the Registry to regular dates.
- (vi) The vacation period shall be utilized for Judicial/ technical research, dictation pending, judicial orders, human resource capacity building and attending to administrative matters etc.
- (vii) During vacation, the Registry office shall function as usual.

4. This is issued with the approval of the Hon'ble President, ITAT.


Assistant Registrar/DDO

Copy for information and compliance to:-

1. The Assistant Registrar, ITAT, Lucknow Benches, Lucknow with request to display the instant circular on the office notice board and circulate among all the Members and staff.
2. The Assistant Registrar, ITAT, Allahabad Bench, Allahabad with request to display the instant circular on the office notice board.
3. The Assistant Registrar, ITAT, Jabalpur Bench, Jabalpur with request to display the instant circular on the office notice board.
4. The Assistant Registrar, ITAT, Varanasi Circuit Bench, Varanasi with request to display the instant circular on the office notice board.
5. Departmental Representative Office, ITAT, Lucknow/ Allahabad/ Jabalpur/ Varanasi.
6. Bar Association, ITAT, Lucknow/ Allahabad / Jabalpur/ Varanasi.
7. IT Cell, Lucknow with request to upload the instant circular on the website of the ITAT.


Assistant Registrar/DDO

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